

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 10th day of OCTOBER 2006.

Contempt Application No. 173 of 2005

IN

Original Application No. 622 of 1995.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman

Hon'ble Mr. P.K. Chatterji, Member-A

Raghubir Singh, S/o Sri Fakkat Singh,
Retired Senior Auditor A/c No. 8310313,
PAO, (o.r.s.) B.E.G. and C Rurkee.

. . . . Applicant

By Adv: Sri R.P. Mishra

V E R S U S

Sri U.K. Sahni at present posted as Controller of
Defence Account (C.D.A.) Army Meerut Cantt.,
District Meerut.

. . . . Respondent

By Adv: Sri S. Srivastava

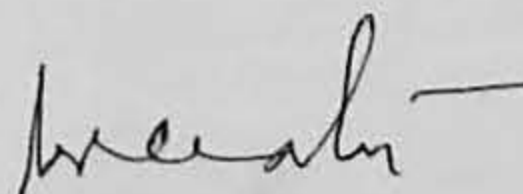
O R D E R

Hon'ble Mr. Justice Khem Karan, VC

Sri S. Singh appearing on behalf of the
respondent has stated that he has filed reply
stating that order of this Tribunal have already
been complied with. He submits that even the
applicant Raghuveer Singh has given in writing about
the compliance and copy of his ^{hand}writing has been
annexed to the reply. None appears for the
applicant to dispute the factum of compliance as
stated in the reply.

2. So the Contempt proceedings are dropped.

Notice issued is discharged.



Member (A)



Vice-Chairman